

CA 1398/88

CR  
Pleadings are complete  
submitted before Hon'ble  
Court for hearing.

my  
8/9/95

Recd ready  
L  
01/11

28.9.95 Hon'ble Mr. Dr. R.K. Saxena Jm  
Hon'ble Mr. D.S. Bawa Jm A.M.

Now for the parties present.  
Adjourned to 13.11.95

SDA

Sharma  
A.M.

SD  
Jm

13.11.95

Hon'ble Mr. D.S. Bawa Jm A.M.

Division Bench is not available  
delay Adjourned to 8.1.96 for  
hearing.

B.C.  
L.

CR  
Pleadings are complete  
submitted before Hon'ble  
Court for hearing.

my  
4/1/96

08-1-96

Hon'ble Mr. Justice B.C. Saxena, V.C.  
Hon'ble Mr. S. Das Gupta, A.M.

In D.K. Agarwal, learned counsel  
for the applicant stated before us  
that due to subsequent events the  
CA. has <sup>been</sup> rendered infructuous. The CA.  
is dismissed accordingly as having  
become infructuous.

W.C.  
A.M.

B.C.  
V.C.

B